

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CP/154/CAA/2017

NAME OF THE TRANSFEROR. : DYNACON EQUIPMENT PVT LTD

NAME OF THE TRANSFERRE. : KALAVAKARU ESTATES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

11	TK BHASKAR VIKRAM P. JAIN SHRUTI KRISHNAN SHWETHA VA SUDHAN	Counsel for Petitioner	
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**ORDER**

Counsel for the Petitioner present and filed the petition. Counsel for the Petitioner is directed to issue notice in the newspapers in which the earlier notice was issued having not less than ten days' time before the next date of hearing. Put up on 06.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)